

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 29<sup>th</sup> November, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

| S.NO.                              | CASE NO.  | PARTIES  | COUNSEL FOR PARTIES  |
|------------------------------------|---|--|--|
| <b>FOR COMPLETION OF PLEADINGS</b> |   |  |  |
| 1.                                 | Original Application No. 556/2016                         | Haridutt Sharma & Anr.<br>Vs.<br>North Delhi Municipal Corporation & Ors.  | Ms. Parul Gupta, Adv. for Applicants<br>Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for Govt. of NCT  |
| <b>FOR HEARING</b>                 |   |  |  |
| 2.                                 | Appeal No. 97/2015  | Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness<br>Vs.<br>Union of India & Ors. | Mr. M. L. Lahoty & Ms. Leeza Grover, Adv. for Appellant<br>Mr. Vikas Malhotra, Adv. for R-1<br>Mr. Biraja Mahapatra, Adv. for R-2<br>Mr. A. Kumar Prasad, Adv. for R-3 to 5<br>Ms. Puja Kalra, Adv. for R-6<br>Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-7<br>Mr. Narender Pal Singh, Adv. for DPCC<br>Mr. Manoj K. Das, Adv. for R-8<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Maheen Pradhan, Adv. for MoEF   |
| 3.                                 | Original Application No. 04/2015                          | Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness<br>Vs.<br>Union of India & Ors. | Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant<br>Mr. Rajesh K. Singh, Adv. for R-1<br>Mr. Sanjay Dewan, Adv. for R – 3 & 4<br>Mr. Manoj K. Das, Adv. for R – 5<br>Mr. Prashant Sivarajan, Adv. for R – 6<br>Mr. A.K. Prasad, Adv. for R - 7<br>Mr. Narender Pal Singh, Adv. for R – 8<br>Mr. Rajiv Bansal, Adv. for DDA<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Maheen Pradhan, Adv. for MoEF                                    |
| 4.                                 | Original Application No. 175/2015<br>(M.A. No. 1333/2015) | Shailesh Singh<br>Vs.<br>Hotel Jaypee Vasant, New Delhi & Ors.   | Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh<br>Mr. Pawan Upadhyay, Adv. for R-1<br>Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2<br>Mr. A. P. Singh, Adv. for R-3 & 5<br>Mr. Abhimanshu Mahajan, Adv. for R-4<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. A. K. Prasad, Adv. for R-10<br>Ms. Sakshi Popli, Adv. for NDMC & DJB<br>Mr. Balendu Shekhar, Adv. for SDMC<br>Mr. Pradeep Mishra, Adv. for UPPCB<br>Mr. Biraja Mahapatra, Adv. |
| 5.                                 | Original Application No. 377/2015<br>(M.A. No. 908/2015)  | Dr. Tripta Sood & Anr.<br>Vs.<br>Govt. of N.C.T. of Delhi & Anr.   | Mr. Aagney Sail, Adv. for Applicant<br>Mr. Tarunvir Singh Khehar, Adv. for R-1<br>Ms. Puja Kalra, Adv. for R-2<br>Mr. Balendu Shekhar, Adv. for SDMC<br>Ms. Tripta Sood, Adv. for Intervenor<br>Mr. Balendu Shekhar, Adv. for SDMC<br>Mr. Avneesh Arputham, Adv.   |

Date : 29<sup>th</sup> November, 2016  
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

| S.NO.              | CASE NO.   | PARTIES  | COUNSEL FOR PARTIES  |
|--------------------|--|--|--|
| <b>FOR HEARING</b> |  |  |  |
| 6.                 | <b>R.A. No. 23/2015</b><br>(M.A. No. 799/2015 &<br>M.A. No. 1061/2015) in<br>Original Application No.<br>60/2014 | Society for Protection of Culture,<br>Heritage, Environment, Traditions &<br>Promotion of National Awareness<br>Vs.<br>Union of India & Ors. | Mr. M. L. Lahoty, Adv. for Appellant<br><br>Mr. Maheen Pradhan, Adv. for R-1<br>Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra<br>& Mr. Ajay Gulati, Adv. for R-2<br>Mr. Narender Pal Singh, Adv. &<br>Mr. Dinesh Jindal, L.O. for R-5<br>Mr. Rajiv Bansal & Mr. Dhruv Tamta,<br>Adv. for DDA<br>Mr. Rahul Dhawan, Adv. |

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)